

# NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

CORAM: SHRI SHYAM BABU GAUTAM                      TMT. T.KRISHNA VALLI  
             HON'BLE MEMBER (TECHNICAL)                      HON'BLE MEMBER (JUDICIAL)

PETITION No./IA No.	COMPANY APPEAL(C/ACT)/22/KOB/2023
SECTION	SEC 59. C/ACT R/W R. 11 & 70 NCLT.
NAME OF PARTIES	SMT. SAIRA THAMPI KRISHNA AND 2 OTHERS V/S M/S VIJAYA HOSPITALITY AND RESORTS LIMITED AND 7 OTHERS.
PETITIONERS ADVOCATE/ PROFESSIONAL	O D SIVADAS.
RESPONDENTS ADVOCATE/ PROFESSIONAL	ROC, GEORGE G POOTHICOTE, ANN MARY V I.

22 April 2024

## O R D E R

### COMPANY APPEAL(C/ACT)/22/KOB/2023

Learned Counsel, Mr. O D Sivadas appears physically on behalf of the Appellant. Respondents are represented by Learned Counsel, Mr. George G Poothicote (R1, R2, R4 & R8) and Learned Counsel, Mr. Sajeev Kumar Gopal (R5 & R6)

It is noticed that the reply filed by R5 & R6 is lying in defect with the Registry. Counsel for R5 & R6 is directed to cure the defects and resubmit within 3 days. Heard the Counsels for both the parties for a considerable time. **Reserved for orders.**

Parties are at liberty to file written submissions along with the copy of the judgements they are relying upon within a period of 10 days.

Sd /-

SHYAM BABU GAUTAM  
MEMBER (TECHNICAL)

Sd /-

T.KRISHNA VALLI  
MEMBER (JUDICIAL)